

**AUDIT REPORT ON THE ACCOUNTS OF THE
TEA BOARD FOR THE YEAR 1961-62**

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): I beg to lay on the Table a copy of the Audit Report on the Accounts of the Tea Board for the year 1961-62. [Placed in Library. See No. LT-1783/63].

**ANNUAL REPORT OF THE REGISTRAR OF
NEWSPAPERS, 1963, PART II**

The Deputy Minister in the Ministry of Information and Broadcasting (Shri Sham Nath): I beg to lay on the Table a copy of the Annual Report of the Registrar of Newspapers for India, 1963 (Part II). [Placed in Library. See No. LT-1784/63].

**REPORT OF THE CENTRAL WAGE BOARD
FOR JUTE INDUSTRY**

The Deputy Minister in the Ministry of Labour and Employment (Shri R. K. Malviya): I beg to lay on the Table a copy of the Report of the Central Wage Board for Jute Industry. [Placed in Library. See No. LT-1785/63].

Shri Daji (Indore): We would like to know how many Members of the Board have signed this Report, and on what date it was signed.

Shri R. K. Malviya: All the Members have signed. One member was absent. The other Members have signed the Report.

Shri S. M. Banerjee (Kanpur): I would like to mention here that one of the Members, who is an employers' representative, Mr. Pilkington, had been recalled and he had flown to England. My information is that this Report was signed when he was not in India. I would like to know how his signature was obtained.

Shri R. K. Malviya: The Member was absent from India, but he had been present, in fact, till late and all the points had been considered in his presence. He sent his authority to another Member to sign on his behalf.

Shri S. M. Banerjee: Is it usually done?

Mr. Speaker: That is a different point, but the information has been given that he has not himself signed, but authorised somebody else to sign.

ESTIMATES COMMITTEE

Replies to recommendations

Shri A. C. Guha (Barasat): Sir, I beg to lay on the Table the following statements showing replies to the recommendations of the Estimates Committee which were not furnished by Government in time for inclusion in the relevant Reports:

- (i) Statement showing the replies to the recommendations noted in Chapter IV of the Fourteenth Report of the Estimates Committee (Third Lok Sabha).
- (ii) Statement showing the replies to the recommendations noted in Chapter IV of the Sixteenth Report of the Estimates Committee (Third Lok Sabha).
- (iii) Statement showing the replies to the recommendations noted in Chapter IV of the Eighteenth Report of the Estimates Committee (Third Lok Sabha).
- (iv) Statement showing the replies to the recommendations noted in Chapter IV of the Thirty-First Report of the Estimates Committee (Third Lok Sabha).